

Medical Seats

4730. SHRI SANT RAM SINGLA:

SHRI ATAL BIHARI VAJPA-
YEE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is widespread resentment among doctors over alleged irregularities in admission to MD/MS courses in various Medical Colleges under the Delhi University;

(b) if so, whether the Government have conducted any enquiry into this matter; and

(c) the outcome of the enquiry and the remedial measures proposed to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) The University of Delhi have informed that there was no irregularity in admission to MD/MS course in various Medical Colleges under the Delhi University and admissions were made on the basis of merit in the written screening tests and the availability of seats.

(b) and (c) Two candidates have petitioned to the Court and the matter is sub-judice.

[Translation]

Allocation for AIDS4731. SHRI UPENDRA NATH
VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the allocation made during 1993-94 for control of AIDS, T.B., and Leprosy;

(b) whether the allocation made for AIDS has been increasing over the years; and

(c) if so, the steps taken by the Government to ensure that there is adequate allocation for the other diseases as well?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) The allocations for control of AIDS, TB and Leprosy for 1993-94 are as under:

	1993-94 (Rs. in crores)
National AIDS	73.00
National TB Control Programme	35.00
National Leprosy Eradication Programme	35.00

(b) The allocation for AIDS was increased from Rs. 70.00 crores in 1992-93 to 73.00 crores in 1993-94.

(c) Allocations for all major disease control programmes have been suitably enhanced.

Sale of Sub-Standard Medicines

4732. SHRI ANAND AHIRWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints received in regard to sale of sub-standard injections, medicines being sold in medical shops in Delhi during 1991, 1992 and 1993, year-wise;

(b) the deaths reported due to intake of these medicines during the above period; and

(c) the steps taken by the Government to check these sub-standard medicines are not sold?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) As reported by the National Capital Territory of Delhi, the position is as follows:—

Year	Complaints received
1991	14
1992	12
1993 upto 22-8-93)	12

(b) Nil.